

LD-VC- OCW- 146-2020**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC- OCW- 146-2020****In****WP -592-2015****Divakar Dalvi****..... Applicant****V e r s u s****Deputy Collector and SDO,
Bicholim and ors.****..... Respondents**

Mrs. A. Agni, Senior Advocate with Adv. Jay Sawaikar for the Applicant.

Adv. Ms. D. Shirgam for Respondent nos.1 to 3 and 12 (a) and (b).

Adv. C. A. Ferreira for Respondent nos. 5 (e) and (f).

CORAM: DAMA SESHADRI NAIDU, J.**DATE: 19th October, 2020.****ORDER:**

Mr. C. A. Ferreira, the learned counsel for respondent nos. 5 (e) and (f) reports no objection to the relief the applicant has sought in this Misc. Civil Application.

2. Ms. D. Shirgam, the learned counsel for respondent nos.1 to 3 and 12 (a) and (b), also reports to objection to the relief the applicant has filed.

3. All the other respondents are said to have been served. But, they have chosen not to appear before the Court.

4. Under these circumstances, this Misc. Civil application is allowed permitting to produce the documents the applicant has mentioned in that

application.

5. To hear the main Writ Petition, let the matter stand over to 23/11/2020.

DAMA SESHADRI NAIDU, J.

AP/-